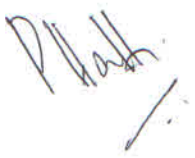



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.32/BB/ 2017	-	Admission	Rule-6 of I&B	IL&FS Engineering & Constructions Company Ltd. Vs Nandi Engineering Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	POORNIMA HATTI 9900017012.	Advocate for Petitioners.	
2.	Vidua Nair 9986645312	Advocate for Respondent	

Counsel for petitioner is present. She reported that she has complied the objections. She has filed a memo along with Index. Counsel for respondents is present. He has filed a memo stating that he would file vakalat for respondent. King and Patricks filed vakalat on behalf of respondents and requested time for filing vakalat and also to file objections.

For filing objections and vakalat, list it on 13.07.2017.


MEMBER (J)


MEMBER (T)